

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:4006  
ANSWERED ON:22.08.2003  
SETTLEMENT OF NPAS BY PSB  
PRAVEEN RASHTRAPAL

**Will the Minister of FINANCE be pleased to state:**

- (a) the guidelines of the Reserve Bank of India (RBI) for one time settlement for non-performing assets (NPAs) upto Rs. 10 crore; and
- (b) the number of cases settled by Punjab & Sind Bank (PSB) under the above guidelines and the lowest interest charged by the PSB to settle the NPAs below Rs. 10 crore?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI ANANDRAO VITHOBA ADSUL):

- (a) A copy of the guidelines of the Reserve Bank of India (RBI) for one time settlement for non-performing assets (NPAs) upto Rs. 10 crore is enclosed as statement.
- (b) Punjab & Sind Bank has settled 502 cases under the above guidelines and the lowest interest charged by the bank on settlement amount is PLR (as per scheme) which at present is 11.5%.